

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
QUALITY CARE DIALYSIS PRIVATE LIMITED
OPERATING IN DIALYSIS TREATMENT, AT VARIOUS LOCATIONS ACROSS PAN INDIA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|---|
| 1. Name of the corporate debtor along with PAN & CIN/LLP No. | Quality Care Dialysis Private Limited PAN No: AAFCR3149H CIN No – U74900MH2011PTC218288 |
| 2. Address of the registered office | 23 Rainbow, C S T Road, Vidyanagari, Mumbai Maharashtra, India – 400098 |
| 3. URL of website | Website of the Corporate Debtor is not available. |
| 4. Details of place where majority of fixed assets are located | The assets of the company are located at various locations across PAN India |
| 5. Installed capacity of main products/ services | Email request be sent to: RP@cirpquality.com |
| 6. Quantity and value of main products/ services sold in last financial year | Email request be sent to: RP@cirpquality.com |
| 7. Number of employees/ workmen | 16 employees at present |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Email request be sent to: RP@cirpquality.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Email request be sent to: RP@cirpquality.com |
| 10. Last date for receipt of expression of interest | Revised date 20th March, 2025 (as extended from the earlier date of 5th March 2025) |
| 11. Date of issue of provisional list of prospective resolution applicants | Revised date 30th March, 2025 (as extended from the earlier date of 15th March 2025) |
| 12. Last date for submission of objections to provisional list | Revised date 04th April, 2025 (as extended from the earlier date of 20th March 2025) |
| 13. Date of issue of final list of prospective resolution applicants | Revised date 14th April, 2025 (as extended from the earlier date of 30th March 2025) |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | Revised date 19th April 2025 (as extended from the earlier date of 4th April 2025) |
| 15. Last date for submission of resolution plans | 19th May 2025 (as extended from the earlier date of 4th May 2025) |
| 16. Process email id to submit Expression of Interest | RP@cirpquality.com |

Date : 8th March, 2025
Place : Mumbai

For Quality Care Dialysis Private Limited
Sd/-

Sapna Pankaj Chourasia Resolution Professional
Quality Care Dialysis Private Limited (Under CIRP)

Reg. No: IBBI/PA-002/IP-N00943/2020-2021/13033

Correspondence Address of the Resolution Professional: Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053